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1 2 3

- (ii) Cotton cloth with 22s to 40s yarn in warp and weft with reeds and picks less than 40 and 36 respectively.
- (iii) Cotton cloth with 40s and above yarn in warp and weft with reeds and picks less than 44 and 40 respectively.

NOTE: -- Nothing in this direction shall apply to-

- (a) Dhoties and Sarees.
- (b) Sucies
- (c) Mosqui o netting cloth
- (d) Leno cloth
- (e) Mesh c oth
- (f) Dyed and Printed cloth; and
- (g) Coated fabrics.
- 18. Silk

- (i) All silk sarees having more than 25% of pure silk by weight in combination with other fibres with woven border/Pallav except Georgette, Chiffon and Crepe.
- (ii) All silk dhoties having more than 25% or pure silk by weight in combination with other fibres with woven borders.
- 19. Kambal or Kamblies

Kambals produced using the wool of average 34 micron (fibre fineness) and coarser with a finished weight in range 300-450 gms/sq. mtrs. with fibrous surface imparted by milling and raising (except those made of shoddy woollen yarn.)

20. Barrack Blankets

Barrack blankets produced using natural grey/black wool of average 34 micron and coarser with fibrous surface imported by milling and raising (except those made of shoddy woollen yarn).

21. Shawl, Loi, Mufflers, Pankhi etc.

All such material woven in designs using woollen yarn alone or in combination with other fibres.

22. Woollen Tweed

100% pure woollen tweeds in check or stripe designs and in twill weave woven using 7Nm to 9Nm yarn in warp and weft.



## **OECF Loan to Orissa**

2388. DR. KARTIKESWAR PATRA SHRI ANADI CHARAN DAS

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government of Orissa has submitted any revised proposals in response to the Union Government's proposal for external assistance from Japan with special Overseas Economic Co-operation-Fund Loan;
  - (b) if so, the details thereof; and
- (c) the progress made so far to secure the loan?

THE MINISTER OF STATE IN FINANCE THE MINISTRY OF (SHRI DALBIR SINGH): (a) and (b) Government of Orissa submitted the following three proposals for assistance from Japan in the 1991-92 OECF Loan package: (i) Upper Kolab Irrigation Project (2nd Loan), (ii) Upper Indravati Irrigation Project (right canal) and (iii) Rengali Irrigation Project. after consulting Ministry of water Resources proposals relating to Upper Indravati (right canal) and Irrigation projects were Rengali posed to OECF for Loan assistance.

(c) Government of Japan has not picked up any of the above projects for OECF loan assistance during 1991-92.

[Translation]

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## **Import of Defence Armaments**

2389. SHRI BHOGENDRA JHA: Will the Minister of DEFENCE be pleased to state:

- (a) the expenditure incurred on the import of defence armaments during the last three years; and
- (b) the steps being taken by the Government to become self-reliant in regard to defence armaments?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) & (b) The equipment requirements of the Armed Forces are met by imports only when the required items are not available in the country or when they cannot be produced indigenously in the necessary quantities within the time frame. Orders are required placed for import taking into consideration factors such as technical specifications, prices, delivery schedules, credit terms, assurance for transfer of technology, where required, and assured product support as necessary.

India has a strong research and development base as also a sizeable production infrastructure for manufacture of Defence stores. Efforts are being continuously made to reduce imports of Defence items and to make the country self-reliant in Defence armaments.

It will not be desirable to disclose further details.

[English] Q) Les Tolan

Improvement of Chempakara Canal Stage II and Udyogamandal Canal

2390. SHRI REMESH CHENNITHALA: Will the Minister of SORFACE TRANSPORT be pleased to state:

- (a) whether the Union Government have received the revised estimate for the improvement of Chempakara Canal Stage II and Udyogamandal Canal from the Government of Kerala; and
  - (b) if so, the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) The revised estiments of the two schemes were examined and the State Government asked to furnish certain clarifications. These clarifications have been received from the State Government recently.

[Translation]

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## Insurance claim cases of Jehanabad district of Bihar

2391. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of FINANCE be pleased to state:

- (a) the details of cases of personal accident insurance claims pertaining to district Jehanabad, Bihar pending in the New India Insurance Co. Ltd., Gulab Bhavan, New Delhi, Oriental Insurance Co. Ltd., NOIDA, Ghaziabad and National Insurance Co. Ltd., Yusuf Sarai, New Delhi Branch;
- (b) the details of cases of death claims pertaining to that district pending in L.I.C. Tamluk branch in Midnapore district of West Begal, Patna branch No. 2 and Khan Market branch in Delhi;
- (c) since when all these cases are pending and the reasons for delay in their settlement;
- (d) whether it is proposed to pay the interest for the period of delay at the time of settlement;
- (e) if so, the details thereof and if no<sup>t</sup> the reasons therefor; and
- (f) the action taken or proposed to be taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) Three policies for a total sum insured of Rs. 18.00 lakhs were taken by one Shri Anil Kumar Singh from New India Assurance Co. Ltd., Gulab Bhavan, New Delhi, Oriental Insurance Co. Ltd., Noida (District Ghaziabad) and National Insurance Co. Ltd., Yusuf Sarai. New Delhi.